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C.A.No. 430 OF 2000

ITEM No.104 Court No.5

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.430/2000

M/S. HINDUSTAN ZINC LTD.Appellant (s)

VERSUS

COMNR. OF CENTRAL EXCISE, JAIPURRespondent (s)

(With office report)

With C.A. No.3991/2001 (With appln.(s) for stay and with office report),

C.A. No.2350/2002 (with appln.(s) for ex-parte stay and with office report)

C.A. No.406/2004 (With appln.(s) for stay and with office report)

Date : 10/02/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE DR. JUSTICE AR. LAKSHMANAN
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant inMr. V. Lakshmikumaran, Adv.
CA 430/00,3991/01Mr. Alok Yadav, Adv.
Mr. M.P. Devnath, Adv.
Mr. V. Balachandran, Adv.

in CA 2350/02, 406/04Mr. A.K. Jain, Adv.
Mr. Rajesh Jain, Adv.
Mr. Rajesh Kumar, Adv.

For Respondents Mr. R. Venkataramani, Sr. Adv.
in all AppealsMr. A. Subba Rao, Adv.
Mr. Hemant Sharma, Adv.
Mr. Ashok Panigrahi, Adv.
Mr. P. Parmeswaran, Adv.
Mr. B.K. Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. V. Lakshmikumaran, learned counsel appearing for the Appellants commenced his arguments at 2.25 P.M. and had not concluded till 4.00 P.M. when the Court rose for the day leaving the matters as part-heard.

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master